

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.198, 199, 200 OF 2014

Dated: 8th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No.198 & 199 OF 2014

In the matter of:-

**Gujarat Urja Vikas Nigam Ltd.Appellant (s)
Versus
Green Infra Corporate Wind Power Ltd. & Ors. ...Respondent (s)**

Appeal No.200 OF 2014

**Gujarat Urja Vikas Nigam Ltd.Appellant (s)
Versus
Vaayu (India) Power Corpn. Ltd. & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Vishal Gupta for R-1
Ms. Suparna Srivastava for R-2

ORDER

We have heard the learned counsel for Respondent no. 1 for sometime. Post the matter on **15th January, 2015** for further hearing.

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Vs/vg